

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.03.2019 (FRIDAY)

Court of Chairperson (Court - II)

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 709 of 2018	PTC India Financial Services Ltd Vs ICOMM Tele Ltd & Anr	Stuti Vatsa	Satendra K. Lai-R1 C.S. Chuhaan-R2
2.	Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. &Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP
3.	Comp. App. (AT) (Ins) No. 08 of 2019	Liberty House Group Pte. Ltd. Vs. ARGL Ltd. & Anr. with	Prachi Johri	Ananya Ghosh (RP), Shantanu Chaturvedi
4.	Comp. App. (AT) (Ins) No. 13 of 2019	Yavar Dhala Vs. JM Financial Asset Reconstruction Company Ltd. & Ors.	Sumesh Dhawan	Om Prakash Shukla
5.	Comp. App. (AT) No.31 of 2019	Brij Nadan Industries Pvt Ltd & Ors. Vs. Abhimanyu Singh & Ors	Iswar Mohapatra	Gautam Singh(R1- 3 to 9) Rudreshwar Singh- R2

For Admission (Fresh Case)

6.	Comp. App. (AT) (Ins) No. 222 of 2019	Deccan Value Investors L.P. & Anr. Vs. Dinkar Venkatasubramanian & Anr	Rishi Agrawal	
7.	Comp. App. (AT) (Ins) No. 223 of 2019	Roma Infrastructures India Pvt. Ltd. Vs. A.S. Iron & Steel (I) Pvt. Ltd.	Rohan Chawla	
8.	Comp. App. (AT) (Ins) No. 224 of 2019	K.P. Jayaram and Anr. Vs. Radha Exports (India) Pvt. Ltd.	S. Gowthaman	
9.	Comp. App. (AT) (Ins) No. 225 of 2019	Anand kumar kariawala. Vs. Jain Constructions Pvt Ltd & Ors.	Arjun Asthana	
10.	Comp. App. (AT) (Ins) No. 226 of 2019	Debashish Nanda Vs. D.P Garg and Company Pvt Ltd & Ors.	Jeewesh Prakash	
11.	Comp. App. (AT) (Ins) No. 227 of 2019	Committee of Creditors of Bhushan Power and Steel Ltd Through Punjab National Bank. Vs. Mahendra Kumar Khandelwal Resolution Professional of Bhusan Power & Steel Ltd & Ors.	Bishwajit Dubey	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 665 of 2018	Bohar Singh Dhillon Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Akshay Goel(R1- 35) Manisha Choudhary-R (2- 34)
13.	Comp. App. (AT) (Ins) No. 740 of 2018	Rishabnath Infrastructure (P) Ltd. Vs. GTM Builders & Promoters Pvt. Ltd.	Achin Goel	Dheeraj Kumar
14.	Comp. App. (AT) (Ins) No. 23 of 2019	Gupshup Technology India Pvt. Ltd. Vs. Interpid Online Retail Pvt. Ltd.	Jai Sahai	Prateek Kumar
15.	Comp. App. (AT) (Ins) No. 26 of 2019	Housing Development Finance Corporation Ltd. Vs. RHC Holding Pvt. Ltd.	Amrita Singh	Jayant Mehta
16.	Comp. App. (AT) (Ins) No. 27 of 2019	E. Sivanandam & 23 Ors. Vs. Sarang S. Kale & 3 Ors.	Siddhant Buxy	Ravi Kumar R-1 Astha Mehta R-2
17.	Comp. App. (AT) (Ins) No. 32 of 2019	T. Johnson Vs. Phoenix ARC Pvt. Ltd.	Pushkar Sood	Suresh Dobhal
18.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd	Vipul Ganda	
19.	Comp. App. (AT) (Ins) No. 129 of 2019	Beacon Courier & Cargo India Pvt Ltd. Vs. Trim India Pvt Ltd.	Puneet Singh Bindra	
20.	Comp. App. (AT) No. 419 of 2018	Goyal Vegoils Ltd. & Ors. Vs. Registrar of Companies, Jaipur With	Ankit Totuka	Aditya Sanal Amol B Shinal S.P. Rawat
21.	Comp. App. (AT) No. 420 of 2018	Goyal Proteins Ltd. & Ors. Vs. Registrar of Companies, Jaipur	Ankit Totuka	Aditya Sanal Amol B Shinal S.P. Rawat
22.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	Lakshmi Gurang-R1 Gulshan Kumar-R2
23.	Comp. App. (AT) No.23 of 2019	Pramod Kumar Goil Vs. Shree Bihari Forgings Pvt Ltd & Ors.	Harish Gaur	
24.	Competition App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission Of India & Ors.	Nidhi Khanna	

Note: - Court will not sit after 1:00 PM.

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By Order
-sd/-

Registrar